
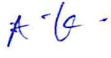


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

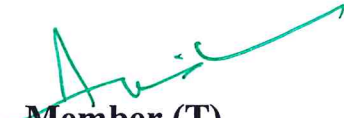
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.116/ BB/2017	-	For hearing	Rule-6 of IB	M.G. Mohan Kumar Vs American Road Technology & Road Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ANUPAMA HERBAR 9449041400	Corporate Debtor	
2.	AGRICOLA KANAKA 980269856	OPERATIONAL CREDITOR	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard in part. Poovayya & Co. filed vakalath for Petitioner. Counsel for Respondent filed memo along with additional documents. For continuation list it on 23/01/2018.


Member (T)


Member (J)